

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

SUPPLEMENTARY CAUSE LIST DATED **03.12.2025** (WEDNESDAY)

CHENNAI BENCH (**HYBRID MODE**)

10.30 AM

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

For Delivery of Judgment

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) No. 124/2025 For Exemption IA No. 1367/2025	Anju Devi Mandhani & Anr. Vs Ashok Kumar Mandhani & 10 Ors.	Mr. S Karunamoorthy	
2.	Comp App (AT) (CH) No. 125/2025 For Stay IA No. 1368/2025 For Exemption IA No. 1369 & 1370/2025	MBG Commodities Pvt Ltd & 3 Ors. Vs Ashok Kumar Mandhani & 8 Ors.	Mr. S Karunamoorthy	

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in